

**The Inter-State River Water Disputes (Amendment) Bill, 2023 (Amendment of Section 3)
by Shri Nihal Chand, M.P.**

[Copy of letter No. H-11021/8/2023-BM Section-MoWR dated 28 July, 2023 from Shri Gajendra Singh Shekhawat, Minister for Jal Shakti to the Secretary General, Lok Sabha].

The President, having been informed of the subject matter of the Inter-State River Water Disputes (Amendment) Bill, 2023 (Amendment of section 3) by Shri Nihal Chand, Member of Parliament, recommends the consideration of the Bill in the House under article 117(3) of the Constitution.

**The Emigration (Amendment) Bill, 2023 (Insertion of New Chapter IIA, Etc.)
by Dr. Kalanidhi Veeraswamy, M.P.**

[Copy of letter No. AA/125/Parl/66/2023 dated 27 July, 2023 from Shri V. Muraleedharan, Minister of State for External Affairs and Parliamentary Affairs to the Secretary General, Lok Sabha].

The President, having been informed of the subject matter of the Emigration (Amendment) Bill, 2023 (Insertion of New Chapter IIA, etc.) by Dr. Kalanidhi Veeraswamy, Member of Parliament, recommends to the House the consideration of the Bill under clause (3) of article 117 of the Constitution.
